

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank Of India
Vs
Sri Venkatram Spinners Pvt Ltd

MAIN PETITION NUMBER : IBA/216/2019
(IA/MA) APPLICATION NUMBERS

New Application IA(IBC)/905(CHE)/2024 in IA/985/2022
IA(IBC)/1730(CHE)/2023; IA(IBC)/1740(CHE)/2023; IA/18/2021
IA/21/2021; IA/110/CHE/2021; IA/131/CHE/2021; IA/132/CHE/2021
IA/133/CHE/2021; IA/134/CHE/2021; IA/1122/IB/2020; IA/309/CHE/2021

1. A. C. Sathyanarayanan For Applicant
Liquidator

Liquidator in person
CA. M. S. Sreeharan

2. M. S. Viswanatha

For Respondent
PA Dept

M. Swamin

4 IBA/216/2019
New Application IA(IBC)/905(CHE)/2024 in IA/985/2022
IA(IBC)/1730(CHE)/2023; IA(IBC)/1740(CHE)/2023; IA/18/2021
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ORDER

New Application IA(IBC)/905(CHE)/2024 in IA/985/2022:

Present: Mr. A.G.Sathyannarayana, Ld. Counsel for Applicant.

This Application has been filed to take on record the 5th Progress Report for the quarter ended 31.03.2024. The same is taken on record with all just exceptions.

IA(IBC)/905(CHE)/2024 is accordingly **disposed of**.

IA(IBC)/1730(CHE)/2023:

Present: Mr. M.S.Viswanathan, Ld. Counsel for Applicant.

Mr. A.G.Sathyannarayana, Ld. Counsel for Respondent / Liquidator.

Ld. Counsel for Respondent / Liquidator submits that the substantial amount of claim has been admitted by the Liquidator as per rules and regulations.

Arguments partly heard.

**IA(IBC)/1740(CHE)/2023; IA/18/2021; IA/21/2021;
IA/110/CHE/2021; IA/131/CHE/2021; IA/132/CHE/2021;
IA/133/CHE/2021; IA/134/CHE/2021; IA/1122/IB/2020; IA/309/CHE/2021:**

Present: Mr. A.G.Sathyannarayana, Ld. Counsel for Applicant / Liquidator.

None for Respondents.

List the applications for hearing on **18.06.2024 at 2.30 PM (Physical Hearing)**.

Parties are directed to file written synopsis within two weeks from today.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**